



CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. MA 350/00098/2015  
MA 350/00099/2015  
(OA 915 of 2013)

Date of order : 28.9.2015

Present: Hon'ble Ms. Bidisha Banerjee, Judicial Member  
Hon'ble Mr. R.Bandyopadhyay, Administrative Member

N. M. MUGADUR

VS

UNION OF INDIA & ORS.

For the applicants : Mr.S.Roy, counsel

For the respondents : None

O R D E R (ORAL)

Ms.Bidisha Banerjee, J.M.

The applicant has already prayed for transfer of this matter to Principal Bench, but the matter could not be taken up due to pendency of MA before the Calcutta Bench. In such view of the matter, the order dated 30.10.14 is recalled. MA is allowed.

2. OA be restored to its original file and record.
3. This order be communicated to the Principal Bench for appropriate action in the matter.

(R. BANDYOPADHYAY)  
MEMBER (A)

in

(BIDISHA BANERJEE)  
MEMBER (J)